

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH, 'I-1': NEW DELHI**

(Through Video Conferencing)

**BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER AND
SH. C.N. PRASAD, JUDICIAL MEMBER**

**ITA No.7746/DEL/2018
[Assessment Year: 2009-10]**

Alstom SA, 48 Rue Albert Dhalenne, 93482, Saint-Ouen Cedex, France	Deputy Commissioner of Income Tax, Circle-1(1)(1), Intl. Taxation, New Delhi-1100002
PAN-AAICA8752G	
Assessee	Revenue

**ITA Nos.51 & 52/DEL/2019
[Assessment Year: 2010-11 & 2011-12]**

Alstom SA, 48 Rue Albert Dhalenne, 93482, Saint-Ouen Cedex, France	Deputy Commissioner of Income Tax, Circle-1(1)(1), Intl. Taxation, New Delhi-1100002
PAN-AAICA8752G	
Assessee	Revenue

Assessee by	None
Revenue by	Sh. M. Barnwal, Sr. DR

Date of Hearing	29.11.2021
Date of Pronouncement	29.11.2021

ORDER

PER R.K. PANDA, AM,

These three appeals filed by the assessee are directed against the separate orders of the DCIT, Central Circle-1(1)(1)(Assessing Officer) for Assessment Years 2009-10, 2010-11 and 2011-12 respectively.

2. None appeared on behalf of the assessee during the course of Virtual Hearing before us. The assessee, vide his letter dated 19.10.2021, has requested for withdrawal of the appeal filed by the assessee stating that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020. A certificate to this effect under Section 5(1) of The Direct Tax Vivad Se Vishwas Act, 2020 has also been filed.

3. Learned Sr. DR has no objection.

4. In view of the above, we accept the request of the assessee for withdrawal of the appeal.

5. In the result, the appeals of the assessee are dismissed as withdrawn.

Above decision was pronounced in the open court on conclusion of Virtual Hearing on 29.11.2021.

Sd/-
[C.N. PRASAD]
JUDICIAL MEMBER
Delhi; Dated: 29/11/2021.
Shekhar, Sr. P.S

Sd/-
[R.K.PANDA]
ACCOUNTANT MEMBER

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi